

[Translation]

SHRI NITHSH KUMAR (Barh): Mr. Chairman, Sir, the House is being taken for a ride. Does the hon. Minister of Parliamentary Affairs consider the House to be his property? It was announced in the morning. (Interruptions)

[English]

SHRI NIRMAL KANTI CHATTERJEE: Why did you come out with a statement? In the morning an impression was given to us that he has resigned. Now he is coming out with a statement. (Interruptions)

SHRI ANIL BASU (Arambagh): Sir, the All India Radio has already announced it. (Interruptions)

SHRI NIRMAL KANTI CHATTERJEE: Therefore, that Censure Motion be allowed to be pressed for. Since he has given a wrong impression in the morning, now the Prime Minister has to clarify the position. Otherwise, we cannot allow the House to function. (Interruptions)

SHRI GHULAM NABI AZAD: Mr English might be weak. But not that weak. I am not as intelligent as my friends on the other side. But I was hundred per cent sure and everybody will bear me out. I said the Foreign Minister has met the hon. Prime Minister and the Foreign Minister has tendered his resignation. (Interruptions) You may please go on record. (Interruptions) You cannot bulldoze everytime and whenever you want. (Interruptions)

SHRI NIRMAL KANTI CHATTERJEE: Why is it that you did not say it in the morning and what is the occasion for telling this now? (Interruptions)

SHRI GHULAM NABI AZAD: Sir, I request the Chair to go through the record.

[Translation]

SHRI NITHSH KUMAR: Mr. Chairman,

Sir, what was the need to make an announcement to this effect. From the announcement it was clear that the resignation has been submitted. It was a genuine resignation and not a fake one. All this was done just to stall the discussion on the notice of Censure Motion given by Shri George Fernandes.

(Interruptions)

It would not do... Resignation by Shri Devi Lal was not announced in the House. (Interruptions)

[English]

SHRIMATI GEETA MUKHERJEE (PANSKURA): He has said that the Minister has tendered his resignation. It is all right. That is why he should come out with the real facts behind this resignation.

SHRI GHULAM NABI AZAD: Unfortunately that prerogative is with non of you and it is only the Prime Minister... (Interruptions)

17.56 hrs.

DEMAND FOR GRANTS (GENERAL)

1992-93

Ministry of Human Resource Development

[English]

MR. CHAIRMAN: The House will not take up discussion and voting on Demand Nos. 47 to 50 relating to the Ministry of Human Resource Development for which 6 hours have been allotted.

Hon. Members whose cut motions to the Demands for Grants have been circulated, may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. Those cut motions only will be treated as moved.

A list showing the serial numbers of cut

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motions treated as moved will be put up on the Notice Board shortly. In case any Member finds any discrepancy in the list he may kindly bring it to the notice of the Officer at the Table.

Motion moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth

column of the order Paper be granted to the President, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1993, in respect of the heads of Demands entered in second column thereof against Demand Nos. 47 to 50, relating to the Ministry of Human Resource Development."

Demands for Grants in respect of Ministry of Human Resource Development for the year 1992-93 submitted to the vote of Lok Sabha.

<i>N.o of Demand</i>	<i>Name of Demand</i>	<i>Amount of Demands for Grants on Account voted by the House on 26th March 1992</i>	<i>Amount of Demand for Grants submitted to the vote of the House</i>		
1	2	3	4	5	6
Ministry of Human Resource Development					
47.	Department of Education	28563,00,000	9,00,000	143619,00,000	43,00,000
48.	Department of Youth Affairs and Sports	1844,00,000	33,00,000	9235,00,000	168,00,000
49.	49 Art and Culture	2102,00,000	...	10557,00,000	...
50.	Department of Women and Child Development	8144,00,000	17,00,000	40719,00,000	83,00,000

[Translation]

SHRI NITISH KUMAR (Barh): Mr. Chairman, Sir, the House is not the property of the hon. Minister of Parliamentary Affairs. (Interruptions) How can you conduct the business of the House in this manner? (interruptions)

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): We have demended his resignation and in response to that, he has come out. (Interruptions)

SHRI SRIKANTA JENA (Cuttack): Mr.

Chairman, Will you please listen to me for a minute (Interruptions)

SHRI NIRMAL KANTI CHATTERJEE: Sir, no work can continue. (Interruptions)

SHRI SRIKANTA JENA: Now we have to censure the Parliamentary Affairs Minister. (Interruptions)

MR. CHAIRMAN: There is no contradiction in what the Parliamentary Affairs Minister has said in the morning and now. He has stated that the Foreign Minister has tendered his resignation.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): If what I have said is contradictory, I will resign and if what they have said is contradictory then they should all resign. (*Interruptions*)

SHRI. YAIMA SINGH Yumnam (Inner Manipur): I beg to move:-

"That the demand under the Head Department of Education be reduced to Re.1"

[Failure to implement the Now Education Policy in full spirit] (23)

"That the demand under the Head Department of Education be reduced to Rs. 1."

[Failure to establish an Engineering college in Manipur with Central assistance.] (24)

"That the demand under the Head Department of Education be reduced to Re.1."

Failure to allocate more funds on Education. (25)

"That the demand under the Head Department of education be reduced to Re.1"

Failure to implement universal compulsory Education/ (26)

"That the Demand under the Head Department of Education be reduced by Rs. 100"

[Need to extend U.G.C. grants to the colleges established in the backward states.] (31)

"That the Demand under the Head Department of Education be reduced by Rs. 100."

[Need to establish technical college particularly one Engineering College in Manipur.] (32)

SHRI GIRDHARI LAL BHARGAVA (Jaipur): I beg to move:-

"That the demand under the Head Department of Education be reduced by Rs. 100/-."

[Need to provide Central assistance to Rajasthan for eradicating illiteracy.] (34)

"That the demand under the Head Department of Education be reduced by Rs. 100/-."

[Need to provide Central assistance to Rajasthan for encouraging women education.] (35)

"That the demand under the Head Department of Education be reduced by Rs. 100/-."

[Need to eradicate illiteracy throughout the country.] (36)

"That the demand under the Head Department of Education be reduced by Rs. 100/-."

[Need to make education compulsory for children.] (37)

"That the demand under the Head Department of Education be reduced by Rs. 100/- "

[Need to enhance Budget allocation for the promotion of education.] (38)

"That the demand under the Head Department of Education be reduced by Rs. 100/-."

[Need to utilise grants provided to Navodaya Vidyalaya properly.] (39)

"That the demand under the Head

Department of Education be reduced by Rs. 100/-."

[Need to introduce vocational education in Central Schools all over India.](40)

"That the demand under the Head Department of Education be reduced by Rs. 100/-."

[Need to improve the standard of education in the country.](41)

"That the demand under the Head Department of Youth Affairs and Sports be reduced by Rs. 100/-."

[Need to provide adequate facilities for the promotion of sports and to give adequate encouragement to sportsmen in the country.](45)

"That the demand under the Head Department of Youth Affairs and Sports be reduced by Rs. 100/-."

[Need to curtail unnecessary expenditure on 'Festival of India'.](46)

"That the demand under the Head Art and Culture be reduced by Rs. 100/-."

[Need to promote the arts and culture of India fully.](47)

"That the demand under the Head Department of Women and Child Development be reduced by Rs. 100/-."

[Need to consider the genuine demands of the workers of Aganwadis.](48)

SHRI RAJENDRA AGNIHOTRI
(Jhansi): I beg to move:-

"That the demand under the Head Department of Education be reduced to Rs. 1."

[Failure to provide free and compulsory education to all upto higher Secondary level.](49)

"That the demand under the Head Department of Education be reduced to Rs. 1."

[Failure to make Sanskrit language as a compulsory subject upto higher secondary level.](50)

"That the demand under the Head Department of Education be reduced to Rs. 1."

[Failure to introduce vocational education in Schools.](51)

"That the demand under the Head Department of Education be reduced to Rs. 1."

[Failure to make education a state subject.](52)

"That the demand under the Head Department of Education be reduced to Rs. 100."

[Need to open a Navodaya Vidyalaya in each Tehsil of Jhansi and Lalitpur District in U.P.](53)

"That the demand under the Head Department of Education be reduced to Rs. 100."

[Need to remove illiteracy and to improve the standard of education.](54)

"That the demand under the Head Department of Education be reduced to Rs. 100."

[Need to improve the conditions of all the Kendriya Vidyalaya of Jhansi District in Uttar Pradesh.](55)

"That the demand under the Head Department of Education be reduced to Rs. 100."

[Need to construct Hostels in Kendriya Vidyalayas No. 2 and No. 3 in Jhansi.](56)

"That the demand under the Head Department of Youth Affairs and Sports be reduced by Rs. 100."

[Need to provide adequate facilities for the development of sports and sportsmen in the entire country particularly in the Bundelkhand region of Uttar Pradesh and Madhya Pradesh and to provide 10 percent reservation for sportsmen in Central Services.] (62)

"That the demand under the Head Art and Culture be reduced by Rs. 100."

[Need to preserve ancient and historical art and culture of Bundelkhand region in U.P. and M.P. and to provide sufficient funds for this purpose.] (63)

"That the demand under the Head Art and Culture be reduced by Rs. 100."

[Need to protect beautify and develop the ancient historical monuments and other places of historical importance in Jhansi and Lalitpur District.] (64)

"That the demand under the Head Art and Culture be reduced by Rs. 100."

[Need to protect the ancient monument of Devgarh Jahajpur and Chandipur in District Lalitpur in U P. and to continue the excavation work there.] (65)

"That the demand under the Head Department of Women and Child Development be reduced by Rs 100."

[Need to regularise the services of Aganwadi workers and to consider their demands sympathetically.] (66)

PROF. RASA SINGH RAWAT (Ajmer):
I beg to move:—

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to open Novodaya Vidyalaya in

every district of the country.] (67)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to provide free education to women.] (68)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to prescribe Sanskrit in the curriculum for Senior Secondary Schools throughout the country.] (69)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to provide vocational education along with academic education in schools.] (70)

"That the demand under the Head Department of Education be reduced by Rs 100."

[Need to implement fully the recommendations of Chattopadhyaya Commission.] (71)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to take steps to eradicate indiscipline, discontentment prevalent among the students in schools, colleges and universities in the country.] (72)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to achieve required success in the promotion of Adult Education Programme.] (73)

"That the demand under the Head

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Department of Education be reduced by Rs. 100."

[Need to root out malpractices in the implementation of Adult Education Programme and to make it more effective and efficient.] (74)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to implement compulsory universal education programme effectively.] (75)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to inculcate national, humanitarian and moral values among students through education.] (76)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to implement New Education Policy effectively and also to include in it the recommendations of Ramoorthy Committee.] (77)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to make radical changes in the education system keeping in view all the national needs and problems.] (78)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to prevent the commercialization of education.] (79)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to promote sports and other ex-

tra-curricular activities at the school and college level.] (80)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to lessen the burden of books on small school going children by rationalising the curriculum.] (81)

"That the demand under the Head Department of Education be reduced by Rs. 100"

[Need to remove inequalities among teachers employees of Government and private educational institutions.] (82)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to implement the three-language formula effectively all over the country and to promote Hindi as a link language] (83)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to regulate and control the English medium public schools which are mushrooming the like teaching shops all over the country.] (84)

SHRI RAJNATH SONKAR SHASTRI (Saidpur): I beg to move:—

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need for promoting literacy by strengthening Adult Education Programme.] (85)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need for eradicating illiteracy from for flung rural areas of the country, particularly

the eastern districts of Uttarpradesh.] (86)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need for providing education to Scheduled Castes/Scheduled Tribes/backward classes minorities by launching Adult Education Programme.] (87)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to provide free education and technical education to the weaker sections of the society especially to Scheduled Castes and Scheduled Tribes and the students of poor section.] (88)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to provide planned education in Colleges and Universities.] (89)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to provide planned education in Navodaya Vidyalyayas.] (90)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to provide adequate funds to make Navodaya Vidyalyaya successful.] (91)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to curb malpractices prevalent in educational field in the name of capitation fees, donations and buildings funds in the country.] (92)

"That the demand under the Head

Department of Education be reduced by Rs. 100."

[Need to check discriminatory attitude in giving admission to Indian children in the schools run by foreign missionaries throughout the country.] (93)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to prevent the trend of promoting Western culture and ignoring our national language in educational institutions run by foreign missionaries and adopting indifferent attitude towards country's civilization and culture.] (94)

"That the demand under the Head Department of Education be reduced by Rs. 100 "

[Need to open more Higher Secondary School's Colleges for women in rural areas in the country.] (95)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to stop discrimination in providing grant to various universities by the University Grants Commission.] (96)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to provide sufficient timely assistance to Research Associates and other research scholars by the University Grants Commission and to avoid undue delay in taking decisions in regard to their theses and various research subjects.] (97)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to stop malpractices in universities run by the Centre and the States in the

absence of effective administrative control by the University Grants Commission.] (98)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to avoid discrimination in giving annual award to students belonging to Scheduled Castes/Scheduled Tribes/backward classes and other minority communities in the educational institutions in the country.](99)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to fill up the quota reserved for Scheduled Castes/Scheduled Tribes teachers in Central Schools through the country at the earliest.](100)

"That the demand under the Head Department of Education be reduced by Rs 100."

[Need to stop discrimination in the appointment of teachers in various cadres belonging to Scheduled Castes/Scheduled Tribes in Schools, colleges and other higher schools of the country like Associate Teachers, Lecturers, Readers, Professors, Vice-Chancellors and Chancellors.] (101)

"That the demand under the Head Department of Education be reduced by Rs 100."

[Need to fill up the quota of non-teaching staff belonging to Scheduled Castes and Scheduled Tribes in colleges and universities in the country.] (102)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to provide more funds to the State Governments without any discrimination for building of Primary Schools, Junior

High Schools and High Schools in the Country.] (103)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to open compulsory Books Banks in Educational Institutions for the students of Scheduled Castes/Tribes and Backward classes.] (104)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to grant compulsory Scholarships to Scheduled Castes/Scheduled Tribes and other weaker sections of the society.] (105)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to run computer courses with a view to provide vocational education in the Kendriya Vidyalayas of the country.] (106)

"That the demand under the Head Department of Education be reduced by Rs. 100."

[Need to improve the standards of teachings in Kendriya Vidyalayas.] (107)

"That the demand under the Head Department of Youth Affairs and Sports be reduced by Rs. 100."

[Need to make effective programme to develop the sports and for betterment of sports persons in the country, particularly in all the districts of eastern U.P.] (108)

"That the demand under the Head Department of Youth Affairs and Sports be reduced by Rs. 100."

[Need to reorient the Indian style of wrestling and to develop it effectively in the areas of Varanasi, Gajipur, Jaunpur, Azamgarh and Balia district of U.P.] (109)

"That the demand under the Head Department of Youth Affairs and Sports be reduced by Rs. 100."

[Need to conduct regularly traditional games like, Swimming, yatching etc, in the districts of eastern U.P.] (110)

"That the demand under the Head Department of Youth Affairs and Sports be reduced by Rs. 100."

[Need to give grants to develop Basant Khalifa Akhara near cholapur of Harhua Block of Varanasi district by making it the main Wrestling Training Centre of the eastern U.P.] (111)

"That the demand under the Head Art and Culture be reduced by Rs. 100."

[Need to protect, excavate and develop places of ancient Chandragupta Maurya period in Gazipur district of Uttar Pradesh] (112)

"That the demand under the Head Art and Culture be reduced by Rs. 100."

[Need to make all-round development of historical places pertaining to Bhagwan Gautam Buddha and Chandra Gupta period in Sarnath in Varanasi.] (113)

"That the demand under the Head Art and Culture be reduced by Rs. 100."

[Need to excavate Tillo ground thor-

oughly in order to find out old monuments of ancient cities hidden inside

"That the demand under the Head Art and Culture be reduced by Rs. 100."

[the earth in Samath in Varanasi.] (114)

"That the demand under the Head Art and Culture be reduced by Rs. 100 "

[Need to develop famous Sthali and Peeth like Bhurmura Math and Hathia Ram Math of Gazipur district in Uttar Pradesh.] (115)

"That the demand under the Head Art and Culture be reduced by Rs. 100 "

[Need to take over places like Sant Meena Ram Samadhi Sthal and Pitar Kund, Misaram Kund, Durg Kund, Laxmi Kund, Loiarak Kund, Mata Kund, Ram Kund, Surya Kund and other kunds and Pichas Mochan and ponds like Sakul Dhara etc. for maintaining proper cleanliners.] (116)

(Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet at 11 a.m. tomorrow.

18.00 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, April 1, 1992/ Chaitra 12, 1914 (Saka)